

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1568
TO BE ANSWERED ON 27.11.2019**

ACCIDENTS/DEATHS IN BENGALURU DIVISION

1568. SHRI P.C. MOHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is true as reported that deaths near Railway Stations in Bengaluru Division in 2019 (till September) add up to 1,246;**
- (b) if so, the details thereof, station-limit-wise;**
- (c) the steps taken by Railways to stop/restrict 'trespassing' across railway tracks, apart from posting adequate staff by railway authorities or the RPF to stop people from crossing tracks;**
- (d) whether the Ministry has taken/ would take any steps towards creating awareness among passengers on their safety, posting guards at accident-prone spots, installing commuter friendly lifts, improving foot over bridge design, etc.;**
- (e) if so, the details thereof; and**
- (f) the details of the steps taken by the Government to reduce foot board death cases?**

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1568 BY SHRI P.C. MOHAN TO BE ANSWERED IN LOK SABHA ON 27.11.2019 REGARDING ACCIDENTS/DEATHS IN BENGALURU DIVISION

(a) and (b): No, Sir. Based on the information received from Government Railway Police Stations (GRPS), the station-wise number of deaths reported near Railway Stations in Bengaluru Division during the year 2019 (upto September), is as under:

Name of Station	No. of deaths reported
Bangalore city P.S.	151
Bengaluru Rural P.S.	191
Bengaluru Cant Railway P.S.	123
Bayyappanahalli Railway P.S.	72
Bangarpet Railway P.S.	30
Total	567

(c) to (f): Railways have constituted an interdepartmental 'Joint Committee' comprising officers of Safety, Security, Signal & Engineering departments across all Zonal Railways to study the causes and suggest specific measures to minimise deaths due to untoward incidents including trespassing, foot board travelling etc. Accordingly, preventive and corrective measures are taken to improve and create infrastructure to minimise casualties.

Besides, the following corrective measures are also being taken by the Railways to prevent deaths in untoward incidents on Railway track apart from deployment of Railway staff including RPF personnel:-

- i. Railways has been constructing foot over bridges (FOBs) at places where passengers are required to cross tracks.**
- ii. Regular announcements are made through Passenger Address System at Railway stations urging passengers to use FOBs and to avoid crossing of railway tracks.**
- iii. Various awareness campaigns are organized by Railways to sensitize passengers about the fatalities of crossing railway tracks, footboard/ rooftop travelling, boarding/de-boarding running trains etc.**

- iv. Regular drives are conducted against trespassing, travelling on footboard, steps, rooftop of trains, boarding/de-boarding running trains and the persons apprehended are prosecuted under the relevant provisions of the Railways Act, 1989.**
- v. Erection of boundary wall/fencing at identified locations, vulnerable to trespass.**
- vi. Lifts are being provided at Railways stations for faster and smooth evacuation of passengers. In Bengaluru Division, 11 lifts have already been provided.**
- vii. Warning sign boards are provided at conspicuous places for the awareness of passengers.**
- viii. During the festive seasons, extra manpower is provided at station area to manage the crowd.**
- ix. Unauthorized trespassing on Railway premises, including the Railway track, is a punishable offence under section 147 of the Railways Act, 1989. During the current year upto September, 2019, total 1,15,937 persons have been prosecuted for trespassing.**
- x. Travelling on footboard/ rooftop of the train including engine is a punishable offence under section 156 of the Railways Act, 1989. During the current year upto September, 2019, total 45,359 persons have been prosecuted for footboard/ rooftop travelling.**
- xi. Railways take regular measures to protect Railway land from trespassing across railway tracks by providing boundary wall, fencing, tree plantation at vulnerable locations. Ministry of Railways has planned to construct boundary wall/fencing at vulnerable locations and approaches of major railway stations to guard tracks from cattle crossing and to prevent unauthorized trespassing. During the financial year 2018-19, Ministry of Railways has constructed 276 kilometres boundary wall at identified vulnerable locations and their approaches to safeguard track, prevent encroachment and to improve safety of track over Indian Railways.**